| | | | | | | | | | | | | | Annexure 5 |
|-----------------------------------------|----------------------------------------------|------------------------------|---------------------------|-------------------|---------------------------|-----------------|------------------------------|--------------------------|----------------------------|----------------------------------------------------------|------------------------------------------|------------------------------|-------------------|
| Name of Corporate Debtor: | | ACE FOOTMARK PRIVATE LIMITED | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 17-Aug-23 | | | | | | | | | | | |
| List of Creditors as on: | | 5-Mar-24 | | | | | | | | | | | |
| List of Operational Creditors (Workmen) | | | | | | | | | | | | | |
| | | | | | | | | | | | | (A | mount in ₹ |
| | Name of Authorised Representative, if any | Name of Workman | Details of claim received | | Details of claim admitted | | | | | | | | |
| SI. No. | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks if any |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| | | 0 | 0 | | | 0.00% | 0 | 0 | 0 | 0 | | | |